

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 420**  
ANSWERED ON 04.02.2025

**IMPLEMENTATION OF FAME II IN TAMIL NADU's EV ECOSYSTEM**

**420. SHRI S JAGATHRATCHAKAN:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the number of Electric Vehicle (EV) manufacturers and charging stations approved in the country under the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME II) scheme, State-wise since launch year-wise;
- (b) the total amount of financial assistance sanctioned and disbursed under the FAME II scheme and the number of charging stations installed, State-wise, especially in urban and rural regions of Tamil Nadu;
- (c) whether the Government is taking steps to expand charging facilities in rural and semi-urban areas of Tamil Nadu, if so, the details thereof; and
- (d) the specific actions proposed to be taken by the Government to assist local manufacturers in meeting the growing demand for EVs and to ensure that Tamil Nadu benefits fully from the scheme?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a):** 75 electric vehicle (EV) manufacturers were registered under the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME-II) scheme. The details of State-wise electric vehicle manufactures; year-wise; is as follows:

<b>State/ UTs</b>	<b>2019</b>	<b>2020</b>	<b>2021</b>	<b>2022</b>	<b>2023</b>	<b>2024</b>	<b>Total</b>
Bihar	0	0	0	1	0	0	1
Chhattisgarh	0	0	0	0	1	0	1
Delhi	3	2	3	4	0	0	12
Goa	0	0	1	0	0	0	1
Gujarat	0	1	0	0	0	0	1
Haryana	3	3	4	3	0	0	13
Karnataka	2	1	1	2	0	0	6
Maharashtra	4	2	1	4	4	0	15
Punjab	0	1	0	0	0	0	1
Rajasthan	0	1	0	1	0	1	3
Tamil Nadu	2	0	2	1	0	0	5
Telangana	0	1	2	0	0	1	4
Uttar Pradesh	1	2	3	1	1	0	8
Uttarakhand	0	2	1	0	0	0	3
West Bengal	0	0	0	0	0	1	1
<b>Grand Total</b>	<b>15</b>	<b>16</b>	<b>18</b>	<b>17</b>	<b>6</b>	<b>3</b>	<b>75</b>

Further, under FAME-II Scheme, MHI had sanctioned a subsidy support of Rs.800 crore in March 2023 to three Oil marketing companies (OMCs) namely Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL) and Hindustan Petroleum Corporation Ltd. (HPCL) for setting up 7,432 public charging stations (PCS) at their Retail Outlets (ROs) across the country. Further, MHI sanctioned an additional Rs.73.50 crore for upgradation of 980 Public Charging stations in March, 2024. In addition, 400 charging stations have also been sanctioned which were allotted through EOI to other entities in various states.

(b): Category-wise subsidy reimbursed to OEMs towards the incentive claimed by them during last five years (01.04.2019 to 31.03.2024) is as under:

Sl. No.	Segment	Incentive Amount Paid (Rs. in crore)
1	e-2w (Electric Two-Wheelers)	4,375.59
2	e-3w (Electric Three-Wheelers)	845.61
3	e-4w (Electric Four-Wheelers)	399.12
4	e-buses*	1,322.00
	<b>Total</b>	<b>6,942.32</b>

\* Subsidy amount released to State Transport Undertakings

The summary of amount sanctioned and released till date for Charging Infrastructure under FAME-II Scheme is as below: -

No. of EV PCS	Amount Sanctioned (Rs. crore)	Amount Disbursed (Rs. crore)
10,985	912.50	633.43

Further, as per the information received from the Ministry of Petroleum & Natural Gas, as of 01.01.2025, OMCs have installed 4523 number of EVCS at their Retails Outlets (ROs) under FAME Scheme out of which 251 EVCS have been energized. In the State of Tamil Nadu, OMCs have installed 444 EVCS under FAME-II Scheme. Out of which 6 have been energized. In addition to this, OMCs have set up 20,035 EVCS at their Retail outlet from their own funds. The details of EVCS installed / energized by PSU OMCs in States/UTs including Tamil Nadu is given at **ANNEXURE**.

(c): Ministry of Power has issued “Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024”, dated 17<sup>th</sup> September, 2024 which is also applicable to the State of Tamil Nadu’s. These guidelines outline standards and protocols to create connected & interoperable EV charging infrastructure network which includes Battery Swapping/Charging stations. The salient features of the guidelines are as follows:

- I. Setting up of Charging Stations declared as a delicensed activity.
- II. DISCOMs to provide electricity connections up to 150 kW with expedited timelines and clear Standard Operating Procedure (SOP) to charging stations.
- III. Public land offered to Government/Public entity on a revenue-sharing model at Rs. 1.0 / kWh for 10 years; and public land allocation to private entities via bidding with the same floor price (i.e. Rs. 1.0 / kWh).
- IV. Public tendering involving government land for setting up of charging station shall be technology agnostic.
- V. State Governments to ensure necessary permissions for round the clock operations.

- VI. Provision of a single-part tariff capped at Average Cost of Supply (ACoS) till 31<sup>st</sup> March, 2028, with a 30% discount during solar hours and a 30% surcharge during non-solar hours.
- VII. Operators to provide data for mapping of charging stations on EV Yatra portal.

Further, Rs.2000 crore allocation under the PM E-DRIVE scheme specifically focuses on expanding the public charging infrastructure for EVs on pan India basis including Tamil Nadu.

**(d):** The FAME-II Scheme was implemented for a period of five years w.e.f. 01<sup>st</sup> April, 2019 to 31<sup>st</sup> March, 2024. The scheme was implemented on pan India basis including the State of Tamil Nadu. Under this Scheme, Phased Manufacturing Programme (PMP) was introduced with the objective to promote domestic manufacturing of electric vehicles, its assemblies/ sub-assemblies and parts/sub-parts.

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**Details of EVCS installed / energized by PSU OMCs in States/UTs including  
Tamil Nadu**

S.No.	State/ UTs	EV Charging Stations under FAME-II Subsidy Scheme		Total No. of EV charging stations installed by OMCs from their own funds as on 01.01.2025
		No. of EV Charger installed as on 01.01.2025	No. of EV Charging Stations energized as on 01.01.2025	
1	Andaman & Nicobar	0	0	6
2	Andhra Pradesh	354	20	912
3	Arunachal Pradesh	2	0	52
4	Assam	83	2	448
5	Bihar	58	2	517
6	Chandigarh	0	0	23
7	Chhattisgarh	30	1	498
8	Delhi	41	5	316
9	Goa	9	0	70
10	Gujarat	312	50	1104
11	Haryana	366	3	1068
12	Himachal Pradesh	21	0	136
13	Jammu & Kashmir	23	0	170
14	Jharkhand	116	0	349
15	Karnataka	370	3	1516
16	Kerala	208	0	679
17	Ladakh	0	0	11
18	Lakshadweep	0	0	1
19	Madhya Pradesh	154	6	1114
20	Maharashtra	431	121	1595
21	Manipur	8	0	57
22	Meghalaya	25	0	54
23	Mizoram	2	0	16
24	Nagaland	10	0	41
25	Odisha	114	0	661
26	Puducherry	7	1	27
27	Punjab	151	2	828
28	Rajasthan	351	7	1482
29	Sikkim	1	0	12
<b>30</b>	<b>Tamil Nadu</b>	<b>444</b>	<b>6</b>	<b>1448</b>
31	Telangana	238	1	1051
32	Tripura	1	0	55
33	Uttar Pradesh	269	10	2561
34	UT of Dadar and Nagar Haveli and Daman and Diu	3	0	12
35	Uttarakhand	41	4	212
36	West Bengal	280	7	933
<b>TOTAL</b>		<b>4523</b>	<b>251</b>	<b>20,035</b>

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